## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5966
ANSWERED ON:03.05.2010
TELECOM TOWER POLICY
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## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to formulate a Telecom Tower Policy in the country;
- (b) if so, the details thereof alongwith the funds earmarked for this purpose; and
- (c) if not, the reasons therefor?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) to (c) Mobile Towers are being installed by the Telecom Service Providers based on sitting clearances issued by Wireless Planning and Coordination Wing of Department of Telecommunications. However, before installation of towers, Service providers have to obtain necessary clearances for concerned Municipal Authorities/local bodies.

Further, Telecom Regulatory Authority of India (TRAI) has started pre-consultation process on "Telecom Towers and Relates Issues" on 5th February 2010, for seeking stakeholders comments. Based on the inputs received from stakeholders, TRAI is contemplating to float a consultation paper on the issues pertaining to telecom towers.